

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 22th day of January 2024 at 02.30 pm
(HYBRID MODE)

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 4/2024 Interim Relief IA No. 74/2024 For Exemption IA No. 75 & 76/2024	Rai Bahadur Shree Ram and Company Pvt. Ltd. & 2 Ors. Vs Facor Alloys Ltd. & 15 Ors.	Mr. Anirudh Wadhwa	
2	Comp App (AT) (CH) (Ins) No. 3/2024 For Condone Delay IA No. 13/2024 For Exemption IA No. 14/2024	Afita Constructions Pvt. Ltd. Vs Dr. G.V. Narasimha Rao & Anr.	M/s. Pritesh Burad Associates	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) No. 101/2022 For Condone Delay IA No. 1050/2022 For Stay IA No. 854/2022 Urgent Hearing IA No. 146/2023 For Direction IA No. 1326/2023	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar P Panicker- R7

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	IA No. 1129/2023 (Recall) in Comp App (AT) (CH) (Ins) No. 367/2022 IA No. 855 & 856/2022	Akshaya Irrigation Products Pvt. Ltd. Vs Indra Marshal Power Pvt. Ltd	Mr. M Velmurugan	Mr. ML Lahoty

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 102/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023 For Stay IA No. 367/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh- R1
6	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies Chennai & Anr. WITH	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2
7	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
8	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	Mr. Raghuram Cadambi- R1 Mr. S KarunamoorthyR2
9	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA No. 1/2023 (CA (AT) No. 387/2018)	Mrs. Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors	Mr. Nikhil Nayyar	Mr. TK Bhaskar
11	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah & 2 Ors. WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2

12	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr. WITH	Mr. P Rishikesh	Mr. Sanjay Gupta- R1 Mr. Amit Agrawal- R2
13	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr. WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
14	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr. WITH	Mr. Samir Malik	Mr. Amit Agrawal R2
15	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2 P. Rajkumar Jhabakh- R3
16	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. Samir Malik	Mr. Amit Agrawal- R2 Mr. P Raj Kumar Jhabakh- R3
17	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP Vs Amit Chandrakant Shah & Ors. WITH	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
18	TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019)	Mrs Rachna Rego Vs Mr Amit Chandrakant Shah	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
19	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020) To implead IA No.1282/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2

20	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020) To implead IA No.1283/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
21	Comp App (AT) (CH) (Ins) No.157/2021 For Stay IA No. 317/2021 To Dispense With IA No. 318/2021 For Urgent Hearing IA No. 566/2021	R. Arumugasamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh-R2
WITH				
22	Comp App (AT) (CH) (Ins) No. 158/2021 For Stay IA No 319/2021 To Dispense with IA No. 320/2021 For Urgent Hearing IA No. 565/2021	R. Arumugaswamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML GaneshR2
23	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	M/s UKCA & Partners	Ms. Bhavya MohanR1
24	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & CoR1
25	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director Mr. A. Srinivasulu Reddy	Mr. T Ravichandran	Mr. M Anil Kumar
WITH				
26	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs Dy.CSTE Const. & 2 Ors	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain-R2
WITH				

27	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr. T Ravichandran	Mr. Mayank Jain
28	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator Mr. T.S.N Raja Vs The Chief Engineer	Mr. T Ravichandran	Ms. Shipra Shukla
29	Comp. App (AT) (CH) No.33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa and Anr Vs Sulaiman Assanar Kunju and 3 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
30	TA (AT) No. 44/2022 (CA (AT) No. 324/2019)	M/s Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors	Mr. CV Shailendram Mr. Jerin Asher Sojan	Mr. Saurabh Agarwal - R5
31	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesley Mr. Thomas T Jacob
32	TA No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
33	Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022	Mr. Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan- R1 Mr. P Giridharan- R3, R5
34	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023 To implead IA No. 889/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH	M/s Tatva Legal Mr. D Senthil Kumar	M/s Keystone Parners Ms. Anusha PeriR1 Ms. Elamathi- R2

35	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jose Jacob Mr. Jerin Asher Sojan	M/s Tatva Legal
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Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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